


OFFICE OF THE CIVIL JUDGE-Cum-JUDICIAL MAGISTRATE FIRST CLASS  
COURT NO. II, UNA, DISTRICT UNA, H. P.

No. Civil Judge /JMIC/II/Una/2017-  
Dated, Una the th October, 2017.

**"OFFICE ORDER"**

Since the National Lok Adalat is scheduled to be held on 09-12-2017. All Civil & Criminal cases fixed for 11-11-2017 shall be taken up in quarterly **Lok adalat on 18-11-2017**. Parties through their counsels be informed.

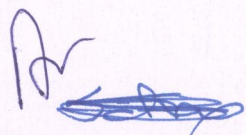
Sd/-

  
(Aishwarya Sharma)  
Civil Judge -cumJMIC  
Court No II Una, H.P.

Endst.No.Civil Judge/JMIC/II/Una/2017- 1563 Dated 30/10/17

Copy for information and necessary action is forwarded to :-

- ✓ 1 The President, District Bar Association, Una.
- 2 The Assistant Public Prosecutor, Una.
- 3 Reader of this Office.
- 4 Civil Ahlmad of this Office.
- 5 Criminal Ahlmad of this Office.
- 6 System Officer, Una.
- 7 Notice Board.

  
Civil Judge -cumJMIC  
Court II Una, H.P.